(d) and (e) Information is being collected and will be laid on the Table of the House.

## Modernisation of textile mills

- 852. SHRI B. SATYANARAYAN REDDY: Will the Minister of TEXTILES be pleased to state:
- (a) whether Government have formulated any scheme for the moderni-sasation of textile mills in the country; and
- (b) if so, what are the details thereof and the number of mills which need modernisation?

THE MINISTER. OF TEXTILES (SHRI EAM NIWAS MIRDHA); (a) Yes, Sir. A Textile Modernisation fund of Rs. 750 crores has been setup under the aegis of the Industrial Development Bank of India.

(b) About 25 per cent of the fund is expected to be utilised for healthy units and the balance for weak but viable units. A part of the fund has been earmarked for providing special loans to such units for meeting a major part (upto 80 per cent) of the prompter's contribution. The loan is to be given on -usual terms (i.e. 11.5 per cent per annum for assistance upto Rs. 6 crores per company) whereas the special loan carries interest at 6 per cent repayable over a period of 12 years including a moratorium of 6 years.

As modernisation is a on going process and its requirment changes with time, it is not possible to indicate precisely the number of mills which need modernisation.

to Questions

## Agreement between Rajasthan, Haryana and Punjab about sharing of waters

- 853. SHRI JASWANT SINGH: Will the Minister of WATER EESOUR-CES be pleased to state:
- (a) how much extra water was used by Punjab in the year 1985, 1986 and 198? in accordance with the agreement between the Chief Minis ters of Rajasthan, Haryana and Pun jab on 10th May. 1984;
- (b) how much water was utilised by Rajasthan; and
- (c) what is the demand for water made toy Rajasthan, what quantity of water was indented by the State and what quantity was actually utiized?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KHISHNA SAHI): (a) The wated used by Punjab unoer the inter-State agreement of 10th May, 1984 (regarding tho\_ supply of cooling water for Ropar Thermal power Station and commissioning of the Anandpur Sahib Hydel Project) in the years 1985, 1986 and 1987 was against the share of the State.

(b) and (c) The indents, shares and actual deliveries to Rajasthan during the years 1984—87 from the Ravi-Beas Waters is given as below:—

Year	Indent MAF	Share MAF	Actual deliveries MAF
1984-85	8.791	5.694	5 986
1985-86	8.605	6.327	7.438
1986-87	8.506	7.063	8.049